

an>

Title: Introduction of the Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Bill, 2015 (Amendment of Section 2, etc.)

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA: Sir, I introduce the Bill.